

**CONVERSION OF SUB-POST OFFICES INTO  
HEAD P.O.S IN MADHYA PRADESH**

633. SHRI K. C. BAGHEL: Will the Minister of COMMUNICATIONS be pleased to state the number of sub-post offices which are likely to be converted into Head Post Offices and Branch Post Offices in Madhya Pradesh during 1967-68?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): Six Sub-Post Offices are likely to be converted into Head Post Offices during 1967-68. No Sub-Post Office is proposed to be converted into a Branch Post Office during 1967-68.

**I.A.S. OFFICERS WORKING IN JAMMU AND  
KASHMIR STATE**

643. SHRI GULAM NABI TJNT00: Will the Minister of HOME AFFAIRS be pleased to state the number of Indian Administrative Service Officers working at present in the State of Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): 27 I.C.S./I.A.S. offices are working at present in the State of Jammu and Kashmir

**VIKRAM UNIVERSITY**

635. SHRI RAMPRASANNA RAY: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Vikram University has approached the University Grants Commission for sanctioning some posts of Heads of various Departments of Arts Faculty; and the Committee of the U.G.C. visited the University in November, 1966;

(b) whether it is a fact that the said Committee submitted its report few months back but the Commission

has not so far taken a decision thereon; and

(c) by when a decision is expected to be taken on the report of the Committee?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (c) The Vikram University placed a proposal for Professorship for each of the Departments of Political Science, English, Sanskrit, Hindi and Economics before the Visiting Committee which was appointed by the University Grants Commission to assess the requirements of the University for the Fourth Five Year Plan. The Committee visited the University in November, 1966 and submitted its report towards the end of January, 1967. This will be considered by the Commission at their next meeting in July, 1967.

**HEAVY ELECTRICAL EMPLOYEES  
HARDWAR**

636. SHRI BANKA BEHARY DAS: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Hardwar Heavy Electrical Employees' Union contested that it is the most representative Union operating in the establishment of the Heavy Electricals, Hardwar and therefore verification under the code of discipline should be undertaken;

(b) if so, when this complaint was made and what action has been taken in the matter;

(c) whether there has been any delay in undertaking the verification; and

(d) if so, what are the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) and (b) On receipt of a representation from the Hind Mazdoor Sabha.